

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Cauvery Power Generation Chennai Pvt Ltd Date of Commencement of Liquidation: 19-09-2022; List of Stakeholders as on Date: 20-11-2022; Name of IP: Mr. K.Sivalingam; Process Number: 1; Last 5 digit of registration number: 12430

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	2	1140475	2	1140475	0	0	0	NA
3	Secured financial creditors	2	2114095855	2	2111763037	0	0	2332818	Annexure 3
4	Unsecured financial creditors	3	437065198	0	0	0	437065198	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	26	53774600	26	53647707	0	126893	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	14	566113674	14	520248798	0	45864876	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	4429762	1	4429762	0	0	0	Annexure 9
Total		48	3176619564	45	2691229779	0	483056967	2332818	